

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.04.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/740/2020 IN CA/383/2020  
NAME OF PETITIONER : Propel Holdings LLP  
NAME OF RESPONDENT : Roc, Chennai  
SECTION : Rule 11 Of NCLT Rules 2016

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**ORDER**

Due to administrative reasons, the matter reposted to **10.06.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS